the House, all these facts are there and perhaps if the hon. Member takes the trouble, he can get the information.

DR. P. C. MITRA: Who is the Managing Director at present?

SHRI M. C. SHAH: The Managing Director is Mr. V. R. Sonalkar.

SHRI B. C. GHOSE: He is the Managing Director of the Industrial Finance Corporation. Who is the Managing Director of this concern? The question was asked about the Managing Director of the industry before the Government took over.

SHRI M. C. SHAH: Before the Government took over, it was a public limited liability company, if I remember aright.

SHRI B. C. GHOSE: Who was the Managing Director at the time the Government took over the Sodepore Glass Works?

SHRI M. C. SHAH: I do not remember that.

MR. DEPUTY CHAIRMAN: Please do not read the whole report.

SHRI B. GUPTA: I do not get any facts whatsoever. Will the hon. Minister kindly tell us from the brief he has got as to which are these concerns and whether any tender was invited publicly for the sale of this concern? We do not get that information in the report.

SHRI M. C. SHAH: I said a negotiating committee has recently been ap-

pointed and if he wants more information, then he may put another question.

to Qwesl

SHRI B. C. GHOSE: Did I understand the hon. Minister to say, in reply just now to a supplementary, that the management of the Industrial Finance Corporation feel that they have not the ability to run large industries?

MR. DEPUTY CHAIRMAN: It is a matter of opinion.

SHRI M. C. SHAH: So far as the Sodepur Glass Works are concerned, I have already stated the facts.

Sum B. C. GHOSE: That is in relation to this factory, but we want *o know whether as a general pro position......

MR. DEPUTY CHAIRMAN: We are concerned only with this factory. Next question.

EMPLOYMENT OJ RETIRED GOVERNMINT > ERVANTS IN BUSU I

0. SHRI H. C. DASAPPA (ON BEHALF OF SHRI GOVINDA REDDY) : Will the Minister for HOME AFFAIRS bp pleased to state whether Government have accepted the recommendation of the Estimates Committee contained in paragraph 41 of the Ninth Report of the Committee for 1953-54 regarding the employment of retired Government servants in private business whirl] comes within the sphere of responsibility of the Government Departments in which he has worked before his retirement?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR) : Orders already exist prohibiting officers of All-India and Class I Central Services from accepting private employment for two years after retirement except with Government's permission which is granted only after proper scrutiny. These meet substantially the considerations which the Committee have in mind.

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The existing limit of two years is considered sufficient and classification of Government servants according to service is ro*»re suitable than classification br-pay.

Tb- question whether and how a ,..-iiiilar control could be exerciseti uvci officers who uc not arawing a pension is under examination in the Ministry of Home Affairs.

SHRI H. C. DASAPPA: May I know, Sir. whether the Government have ascertained how many of these Government servants have accepted employment in private business with which they had intimate connection?

SHRI B. N. DATAR: Sir, the number is very small.

SHRI H. C. DASAPPA: I can very "well understand the number being small. If it is small, then it must be easier to give their number.

DR. K. N. KATJU: We require notice.

GJDLOGICAL SURVEY OF RAIGARH AND JASPUR IN MADHYA PRADESH

*601. DR. W. S. BARLINGAY (ON BEHALF OF SHRI RATANLAL KISHORILAL MALVIYA): Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether any Geological Survev was conducted during the period from 1939 to 1944 in the merged Chhattis-garh States of Raigarh and Jaspur <how forming part of the Raigarh District in Madhya Pradesh);

(b) if so, what mineral potentialities were discovered as a result of such survey;

(c) whether it is a fact that rich gold deposits have been discovered there; and

(d) when the report about the said survey was submitted and what action Government have taken thereon?

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to Questions 4078

THE DEPUTY MINISTER FO NATURAL RESOURCES ANI SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA): (a) to (d). A statement giving the information is laid on the Table of the House.

Statement

(a) Yes "Hi-

(w./..curxences of m[^] and ochre weie noted in Jashpur but detailed DrosgPcting is necessary to establish potentialities of the deposits. Titani-ferous bauxite of good quality was found in several parts of Jashpur but deposits cannot be exploited economically unless facilities for cheap transport become available. Occurrences of white clay, coal (inferior grade) and low grade limestone have been reported from Raigarh but these are of little economic value.

(c) Gold washing on the banks of lb, Maini. Sonajar and a few other streams has been a long standing practice with the local people of Jashpur.

The source of the alluvial gold to the tourmaline quartz veins which are genetically connected with the granitic intrusives has been traced. Crushing tests made at Bangaon yielded 1' 3 grains of gold per ton of quartz. The assay made on eight specimens of quartz collected at random from the out crops of veins at eight different localities showed a gold content ranging from a trace to 16 pennyweights to the ton. Some of the quartz veins appear promising but it is not possible to make any statement regarding their economic possibilities without knowing whether they persist in depths with their values. This requires extensive prospecting.

(d) Exploitation of minerals is the responsibility of the State Govern ments and all reports regarding occur rences of minerals in States are in variably brought to the notice of State Governments.

DR. W. S. BARLINGAY: May I know. Sir. what is the source of Gov-